COURT-I

BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 150 OF 2016 & IA NO. 321 OF 2016

Dated: 22nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s. Siwana Solar Power Project (P) Ltd. Vs.			Appellant (s)	
Haryana Electricity Regulatory Comr	nissior	n & Ors.	Respondent(s)	
Counsel for the Appellant (s)	:	Mr. Hemant Mr. Matrugu	0	
Counsel for the Respondent (s)	:	Mr. Nishant Ahlawat for R.1		
		Mr. M.G. Ra Mr. Shubhar	machandran n Arya for R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter on for hearing on <u>24.08.2017.</u>

(I.J. Kapoor) Technical Member ts/kt (Justice Ranjana P. Desai) Chairperson